

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO.†2598
TO BE ANSWERED ON FRIDAY, THE 04TH AUGUST, 2023**

CIVIL AND CRIMINAL CASES IN UTTAR PRADESH COURTS

†2598. SHRI RAJVEER DILER:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of criminal and civil cases pending in the lower courts of Uttar Pradesh;**
- (b) the average time taken to dispose of various criminal and civil cases by lower courts in Uttar Pradesh;**
- (c) the details of the vacant posts of judges in the lower courts in Uttar Pradesh and the vacant posts filled during the last three years;**
- (d) whether the impact of the vacant posts on the disposal of cases has been assessed recently; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY
OF CULTURE**

(SHRI ARJUN RAM MEGHWAL)

(a): As per information available on National Judicial Data Grid (NJDG), the number of civil and criminal cases pending in lower courts of Uttar Pradesh are 18,69,280 and 97,84,280 as on 01.08.2023, respectively.

(b): As per information provided by High Court of Allahabad, the district wise average time taken to dispose off civil and criminal cases, during the year 2022, by District Judiciary/Trial Courts of Uttar Pradesh is given at *Annexure-I*.

(c) : As per information provided by High Court of Allahabad, the cadre-wise details of vacant courts/posts of Judicial Officers in the State of Uttar Pradesh, as on 01.08.2023, is given as under:-

Sl. No.	Cadre	Vacant
1	Higher Judicial Services	448
2	Civil Judge (Senior Division)	389
3	Civil Judge (Junior Division)	394

The number of vacancies filled up during the last three years is given as under:-

Sl. No.		
1	01 January, 2020 to 31 December, 2020	199
2	01 January, 2021 to 31 December, 2021	182
3	01 January, 2022 to 31 December, 2022	05

(d) & (e): The vacancy of judges is not the sole reason for affecting the disposal of cases in courts. The disposal of cases in courts is also affected by several other factors which, inter-alia, include availability of physical infrastructure and supporting court staff, complexity of facts involved, nature of evidence, co-operation of stake holders viz. bar, investigation agencies, witnesses and litigants and proper application of rules and procedures. Other factors that lead to delay in disposal of cases include lack of prescribed timeframe by respective courts for disposal of various kinds of cases, frequent adjournments and lack of adequate arrangement to monitor, track and bunch cases for hearing.

However, the impact of vacant posts on the disposal of cases has not been assessed recently.

ANNEXURE I

STATEMENT REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED QUESTION NO. †2598 FOR ANSWER ON 04.08.2023 REGARDING 'CIVIL AND CRIMINAL CASES IN UTTAR PRADESH COURTS.

District wise average time taken to dispose of criminal and civil cases, during the year 2022, by District Judiciary/Trial Courts of Uttar Pradesh.

Sl No	Name of District	Average time taken for disposal during the year 2022(in days)	Average time taken for disposal during the year 2022 (in days)	Average Time taken for disposal of cases during the year 2022 (In Days)
		(for Civil Cases)	(for Criminal Cases)	(Total)
1	Agra	1862	376	500.03
2	Aligarh	547.5	638.75	630.13
3	Allahabad	1685	581	855.45
4	Ambedkar Nagar	3030.41	6989.48	6577.95
5	Auraiya	182.61	438.84	401.61
6	Azamgarh	185	203	198.84
7	Baghpat	830	370	421.33
8	Bahraich	3164.5	4232.4	4069.18
9	Ballia	2514	1056	1392.14
10	Balrampur	2285	2311	2307.46
11	Banda	910	737	762.7
12	Barabanki	2759	1190	1409.59
13	Bareilly	1403.27	737.78	827.85
14	Basti	62	170	150.8
15	Bhadohi	1085	714	759.53
16	Bijnor	1076	612	682.57
17	Budaun	2107	987	1051.88
18	Bulandshahar	1576	1286	1326.26
19	Chandauli	1788	1177	1271.41
20	Chitrakoot	1288	1975	1930.39
21	Deoria	2914	1088	1729.32
22	Etah	80	65	65.86
23	Etawah	1095	730	766.18
24	Faizabad	9646	8738	8840.16
25	Farukhabad	5364	4827	4876.83
26	Fatehpur	5805	5490	5503.7
27	Firozabad	700	988	949.48
28	G. B. Nagar	1405	106	138.45
29	Ghaziabad	3662	3469	3477.9
30	Ghazipur	2130	2246	2238.87
31	Gonda	1891	2998	2805.04
32	Gorakhpur	214.51	30.6	43.29
33	Hamirpur	2108	1784	1799.77
34	Hapur	650.86	1367.01	1313.1
35	Hardoi	1737	888	1076.55
36	Hathras	2083	945	1153.85
37	Jalaun at Orai	1591	635	847.42
38	Jaunpur	3285	1095	1555.47
39	Jhansi	6570	2555	2946.28
40	J. P. Nagar (Amroha)	487	513	509.75

41	Kannauj	749.3	632.8	652.74
42	Kanpur Dehat	911.38	548.82	588.98
43	Kanpur Nagar	4179	143	693.45
44	Kasganj	85.47	48.13	49.8
45	Kaushambi	1046	1621	1517.89
46	Kushi Nagar	2257	2058	2093.97
47	LakhimpurKheri	1417	988	1060.08
48	Lalitpur	1641	861	895.23
49	Lucknow	11167	9265	9478.72
50	Maharajganj	2401	1752	1911.43
51	Mahoba	3873	3268	3322.38
52	Mainpuri	1115	975	995.86
53	Mathura	1737	2796	2732.19
54	Mau	3060.5	2122.71	2295.82
55	Meerut	1489	1892	1868.56
56	Mirzapur	3693	3988	3914.66
57	Moradabad	1866	546	657.72
58	Muzaffar Nagar	1769	1338	1379.57
59	Pilibhit	1659	799	860.08
60	Pratapgarh	2438	1413	1653.61
61	Raebareli	3249	3668	3539.67
62	Rampur	8342	5622	5929.49
63	Saharanpur	650	380	395.42
64	Sambhal	1095.2	912.5	931.32
65	SantKabir Nagar	2239.35	2403.8	2387.21
66	Shahjahanpur	1628	867	946.43
67	Shamli	1450	3512	3302.81
68	Shravasti	6794	8316	8228.66
69	Siddharth Nagar	3260	998	1176.49
70	Sitapur	208	177	182.62
71	Sonbhadra	1140	826	858.58
72	Sultanpur	691.06	451.19	506.3
73	Unnao	1105.96	571.09	669.65
74	Varanasi	1779	481	701.96
